

and the places where the training is being given at present;

(b) whether the trainees are only the medical personnel or others too;

(c) the number of trained personnel so far; and

(d) whether Government propose to increase the number of training centres?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) One; at Cuttack.

(b) Both medical and para-medical personnel are trained at the Centre.

(c) The number of personnel trained at the Centre so far is as follows:

Doctors	402
Extension	
Educators	75
Field Workers	144
Lady Health	
Visitors	27
Social Workers	38
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TOTAL :	686
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(d) Yes, Sir. One more training centre for the State of Orissa has already been sanctioned by the Government of India.

Hydro-Electric Project on Salunki River

5402. Dr. Kohor: Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is any proposal to erect a hydro-electricity project on the waterfall of Salunki River at Putudi near the headquarter of Phulbani District in Orissa State during the next Five Year Plan on which a preliminary survey has already been done;

(b) if so, whether any suggestions have been received from the Planning Commission; and

(c) the proposal of Government on the subject?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) to (c). The requisite information is being collected and will be laid on the Table of the House as soon as possible.

Scheduled Castes and Scheduled Tribes Organisations

5403. Dr. Kohor: Will the Minister of Planning and Social Welfare be pleased to state:

(a) the number of Scheduled Castes and Scheduled Tribes Organisations at present working in the country separately, State-wise, with names and address;

(b) the financial assistance given to each such organisations during the last 3 years up to date;

(c) whether Government are asking for the detailed report of proper utilisation of the aid; and

(d) if so, whether Government are satisfied with the report and propose to increase the present aid?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) and (b). A statement is laid on the Table of the House [Placed in Library, See No. LT-6316/66].

(c) Yes.

(d) The Government are satisfied with the utilisation of grants-in-aid. During the Third Five Year Plan the provision for Grants-in-aid to non-official organisations was Rs. 1.25 crores. It has been decided to make a tentative provision of Rs. 3.00 crores during the Fourth Plan for this scheme.

Removal of Hoardings Publicising Loops

5404. Dr. L. M. Singhal: Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is proposed to remove hoarded advertisements and